

19


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 06.03.2019

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.244/ BB/2018	For admission	Sec 7 of I&B code	M/s Dena Bank	T P Muthanna Advocate	M/s Kavveri Telecom Infrastructure Limited	S Rajendra RMN Legal

ADVOCATE FOR PETITIONER/s :

T.P. Muthanna  



  
ADVOCATE FOR RESPONDENT/s :

Shri Aditya Sondhi  
Sr. Advocate for  
S. Rajendra,  
Advocate for Respondent

**ORDER**

Heard Shri T.P. Muthanna, learned Counsel for the Petitioner and Shri S. Rajendra, learned Counsel for the Respondent.

Learned Counsel for the Petitioner is filing one set of documents today and is permitted to file in the Registry after serving a copy to the other side. Post the case on **18.03.2019**.

  
Member (T)

  
Member (J)

Krishna

**Verified**

  
Court Officer